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Starting of Coaching Centre by University of Burdwan for Students Appearing in All India Services Examination

3561. DR. SUDHIR ROY: Will the PRIME MINISTER be pleased to state:

(a) whether University of Burdwan which caters to the needs of educationally backward districts of Bankura and Purulia has decided to start a coaching centre for students willing to appear in All India Services Examinations; and

(b) if so, whether the Union Government propose to provide necessary funds for the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). University of Burdwan is understood to have approached UGC for financial assistance to open coaching classes for Civil Services Examination. U.G.C. has replied to them that they would be willing to consider their request provided the centre is opened for the benefit to SC/ST and Minority Communities.

Juveniles Undertrial Prisoners

3562. SHRI MURLIDHAR MANE: Will the Minister of WELFARE be pleased to

state:

(a) the number of juvenile undertrial prisoners in the country, at present, State-wise, and

(b) the steps taken by Union Government to improve the condition of juvenile undertrial prisoners?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) The information is being collected and will be laid on the table of the House.

(b) The State Governments have been requested to transfer children, if any, housed in jails, to observation homes. The Juvenile Justice Act has been passed and will shortly be enforced all over the country which will replace the Children Acts. Uniform pattern of juvenile justice administration will be set up and minimum services provided in Juvenile Homes, Special Homes, under the Act.

Implementation of Integrated Rural Development Programme by Banks

3563. SHRI GURUDAS KAMAT:
SHRI MURLIDHAR MANE:

Will the Minister of FINANCE be pleased to state:

(a) whether commercial banks do not always release the cases sponsored by the